NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 87/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES:

Cotonificio Honegger S.P.A.

through Board of Receivers

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

For Petitioner

1. Mr. Mehul Shah, Adv.

2. Ms. Swapnali Desai, Adv.

For Respondents

1. Mr. Arun Kathpalia, Sr. adv.

2. Mr. Any Berry, odv. 3. Mr. Any Bhasme, adv 4. Mr. Malale Bhatt, odv

<u>Order</u>

TCP No. 87/397-398/NCLT/MB/MAH/2015

For having the parties come to reconciliation mode, at their request, list this matter for hearing on 24.4.2017 as part-heard.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)